# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## **PRINCIPAL BENCH**

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI
DAILY CAUSE LIST DATED 13.09.2022 (TUESDAY)
COURT –III

# CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

#### 10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

#### **For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 841 of 2021	The National Small Industries Corporation Ltd. (NSIC), Delhi Through Shri R K Tyagi Vs. Rekha Sharma Resolution Professional of Shri Ganesh Equipment's Pvt. Ltd. & Anr.	Swetab Kumar	Nalin Kaushik-R1 Sunil Kr. Jha-R2 Iswar Mohapatra

#### For Admission (After Notice)

	sion (Three Profice)	T	I	T
2.	Comp. App. (AT) (Ins) No. 844 of 2021	Mayor Sports Pvt. Ltd. Vs. Emphasis Innovations Pvt. Ltd.	Charu Tyagi	Animesh Rastogi
3.	Comp. App. (AT) No. 37 of 2022	IDFC First Bank Ltd. Vs. Arshiya Ltd. & Anr.	Sharmishta	Gursat Singh-R1 & R2
4.	Comp. App. (AT) No. 40 of 2022	Jagjit Singh Suri Vs. Registrar of Companies, Delhi & Haryana & Anr.	Anjali Sharma	

#### For Hearing

5.	Comp. App. (AT) (Ins) No. 247 of 2021	The Cosmos CO-OP Bank Ltd. Vs. Crystal Clear Veg Oil Refinery Pvt. Ltd.	Swapan Pradhan	Parag Rai Aakanksha Nehra Sandeep Bajaj Ninita Raja-RP	
6.	Comp. App. (AT) (Ins) No. 480 of 2021	Gurpreet Singh Chadha & Ors. Vs. International Recreation and Amusement Ltd. Through Resolution Professional & Ors.	Siddharth Banthia	Nizam Khan Abhishek Anand Kumar Anurag Singh-R1 Nilotpal Shyam-R2 Ayandeb Mitra	

7.	Comp. App. (AT) (Ins) No. 544 of 2021	Varrsana Employee Welfare Association Vs. Anil Goel, Liquidator of Varrsana Ispat Ltd.	Akshat Singh	Anil Goel Nipum Gautam-R1
8.	Comp. App. (AT) (Ins) No. 862 of 2021	National Agriculture Cooperative Marketing Federation Ltd. (NAFED) Vs. Synergy Petro Products Pvt. Ltd.	Sataroop Das	Priya Soni

# <u>02:00 PM</u>

## For Hearing

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ſ	9.	Comp. App. (AT)	Gp Capt Atul Jain	Atul Jain	Ravi Ranjan	
		(Ins) No. 655 of	Vs.		Shivani Kher-R1,	
		2020	Tripathi Hospital Pvt. Ltd.		R2, R3 & R8	
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By order of Hon'ble Chairperson -sd/-

2. Website: www.nclat.nic.in

1. Notice Board

Registrar